

various suggestions such as it is necessary to distinguish between the functions of higher policy making and management of regular operations at the highest policy making level there should be a Board of Trustees rather than a Board of Governors and for management of regular operations there should be a separate Board of Management; the Committee for recommending the names of Chairman and other Governors may constitute the President's nominee. Leader of the Opposition and Lok Pal while Chairman of the Press Council may be designated as the convener of the Committee; emoluments/allowances payable to Chairman and other Trustees may be laid down in the law; removal of Chairman and Chairmen on the grounds of insolvency, concurrent paid employment outside the Corporation and infirmity of body or mind should be considered; intend of the present lengthy list of objectives it may be sufficient to lay down that while informing educating and entertaining the public, the Corporation should keep in mind the Fundamental Rights, Fundamental Duties and Directive Principles laid down in the Constitution of India; to maintain the present level of activities should be guaranteed and to meet the requirements of diverse languages and culture, Regional Boards of Trustees may also be set up.

[English]

#### Credit Deposit Ratio in Punjab

10482. SHRI BABA SUCHA SINGH:  
SHRI S. ATINDER PAL  
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) the total amount of deposits in all the

nationalised banks branches in Punjab during last three years;

(b) the amount of loans advanced by such branches in Punjab during the above period;

(c) whether the credit-deposit ratio in Punjab is below all India average;

(d) if so, the reasons therefor; and

(e) the action proposed to be taken by Union Government to increase the credit deposit ratio in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The aggregate deposit and gross bank credit in Punjab in respect of public sector banks in the last three years are as follows:-

	<i>(Rs. in crores)</i>	
	<i>Deposit</i>	<i>Credit</i>
	1	2
December 1987	6238	2695
December 1988	7540	3094
December 1989	8226	3660

(c) to (e) . The Credit: Deposit Ratio in Punjab is 44.5% and is below the all India average credit deposit ratio deposit ratio of 62.84%. However, the C:D ratio is not the sole indicator for judging the economic development of a particular region. The comparatively low C:D ratio in Punjab can be attributed to the preponderance of agricultural sector, the strong presence of cooperatives in the State, and higher bank deposits. In order to help trade and industry in Punjab to overcome their difficulties, the banks have been instructed from time to time to grant

them various concessions/relaxations in credit facilities.

### **NRIs Export Oriented Units**

10483. SHRI VAMANRAO MAHADIK: Will the Minister of FINANCE be pleased to state:

(a) whether Non-Resident Indians had applied for various Export Oriented/Import substitute Industrial Units with equity participation;

(b) the criteria or specified limits of investment by NRI; and

(c) the investments made by NRIs during the last two years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes Sir.

(b) NRI investments in bank deposits are permitted to individuals under the FCNR/NRE Schemes freely. Non-repatriable investments are allowed in most cases upto 100%. The levels permitted on repatriable basis generally depend upon the priority of the activity and merits of the case.

There is a limit of 5% for Portfolio investments. Direct investments in industrial ventures is permissible under various schemes, including the 74% and 40% Scheme.

(c) The total investments made by Non-Resident Indians as on 31.1.90 in inclusive of bank deposits amounted to nearly Rs. 19,000 crores, cumulatively.

[*Translation*]

### **Vacant Posts of SCs/STs in Nationalised Banks**

10484. SHRI K.D. SULTANPURI: Will the Minister of FINANCE be pleased to state the category-wise, number of posts reserved for people belonging to Scheduled Castes/Scheduled Tribes lying vacant in each nationalised bank for the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The backlog in recruitment in respect of posts reserved for Scheduled Caste/Scheduled Tribe, as at the end of the years 1987, 1988 and 1989 as reported by the 20 nationalised banks is given below.